

an>

Title: Need to include education loans distributed by district cooperative banks under central subsidy schemes.

SHRI P.K. BIJU (ALATHUR): Sir, I would like to draw the attention of the august House regarding an important issue. We have started a Central Scheme on Interest Subsidy on the Students' loan. The Central Scheme came into existence on 1st April, 2009 to provide interest subsidy for the period of moratorium on education loan taken by the students belonging to economically weaker sections from the Scheduled Banks under the Education Loan Scheme of Indian Banks Association to pursue technical and professional education in India. Cooperative banks were not coming under this scheme. After the intervention of the Government of Kerala -- as you very well know the cooperative banks have flourished in Kerala -- the cooperative banks were also included under the scheme.

In Kerala, the District Cooperative Banks are also distributing educational loans. Such loans are not included under the Central Scheme. Kerala District Cooperative Banks are modernised and are having core banking system. Common people in Kerala are depending more on District Cooperative Banks for their educational purpose. I would urge upon the Government to include the educational loans distributed by the District Cooperative Banks in Kerala also under the subsidy scheme of the Centre.

HON. DEPUTY SPEAKER: I have already exhausted the list. I am going to allow the requests made in this regard. I can allow only half a minute per Member. I cannot allow more than that. We have to complete it by 9 o' Clock.